

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/1076/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Parthiv Jyoti Saikia,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 16th February, 2018.

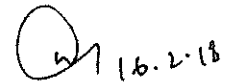
Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. DJT/945, dtd. 06.02.2018

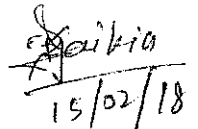
Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 12.02.2018 and 13.02.2018 along with headquarter leave permission w.e.f. the morning of 10.02.2018 till the evening of 14.02.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


15/02/18